

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : TCP/144/2016**

**NAME OF THE PETITIONER : C.Ponmalar**

**NAME OF THE RESPONDENT(S) : S.Albert & Company Pvt Ltd & 5 others**

**UNDER SECTION : Sec 397/398 of CA, 2013**  
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**ORDER**

Ld. Counsel Ms. Manjula Devi for the Petitioner. Ld. Counsel Mr. Viswanathan for R4 and R5. Ld. Counsel Mr. Sirish Chowdhary for R3, R6 and R7.

Meanwhile let a memo be filed by all the parties regarding compliance of Tribunal's order dated 06.03.2024.

Ld. Counsel for the Petitioner submitted that she has filed memo of compliance in terms of the order dated 06.03.2024 vide S.R.No.1438 dated 19.03.2024.

List the Petition on **05.06.2024** for hearing.

**-Sd-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk